

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1(ND)2015
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016**

NAME OF THE COMPANY: M/s. Mr. Deva Nand Joshi & Anr. V/s. M/s. Synergy Technofin
Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

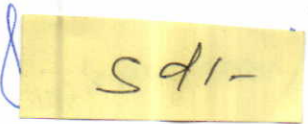
| <u>S.NO</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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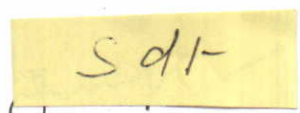
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| 1) | Adv. Saharsh Tawhori | Advocate | Respondent |  |
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ORDER

Learned counsel for the respondent is present. He seeks and is given two weeks' time as last chance to comply with the terms of the order dated 06.09.2016 of this Tribunal.

List on 07.10.2016 for further proceedings.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)